

FORM C
SUBMISSION OF CLAIM BY FINANCIAL CREDITORS
(Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)
5th July, 2022

From

Arohan Financial Services Limited
PTI Building, 4th Floor,
DP-9, DP Block, Sector-5, Salt Lake
Kolkata- 700091

To

Pratap Mukherjee
The Interim Resolution Professional
BKS Leather Exports Private Limited
27A, Bhattacharjee Para road,
P.O- Thakurpukur, Kolkata-700063

Subject: Submission of claim and proof of claim.

Madam/Sir,

Arohan Financial Services Limited, hereby submits this claim in respect of the corporate insolvency resolution process of BKS Leather Exports Private Limited. The details for the same are set out below:

Relevant Particulars		
(1)	(2)	(3)
1.	Name of the financial creditor	Arohan Financial Services Limited
2.	Identification number of the financial creditor (If an incorporated body, provide identification number and proof of incorporation. If a partnership or individual provide identification records* of all the partners or the individual)	U74140WB1991PLC053189
3.	Address and email address of the financial creditor for correspondence	PTI BUILDING, 4 TH FLOOR, DP-9, DP BLOCK, SECTOR-V, SALT LAKE, KOLKATA- 700091 <u>COMPLIANCE@AROHAN.IN</u>
4.	Details of claim, if it is made against corporate debtor as principal borrower: (i) Amount of claim (ii) Amount of claim covered by security interest, if any (Please provide details of security interest, the value of the security, and the date it was given) (iii) Amount of claim covered by guarantee, if any (Please provide details of guarantee held, the value of	INR 14,74,844



Address of person signing - PTI BUILDING, 4TH FLOOR, DP-9, DP BLOCK, SECTOR-V, SALT LAKE, KOLKATA- 700091

PAN NUMBER- AAECA6121D

*PAN, passport, AADHAAR Card or the identity card issued by the Election Commission of India.



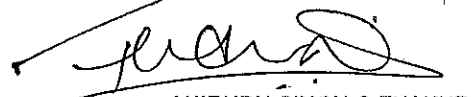
DECLARATION

I, Anirudh Singh G. Thakur, currently working for gain at Arohan Financial Services Limited, do hereby declare and state as follows: -

1. BKS Leather Exports Private Limited, the corporate debtor was, at the insolvency commencement date, being the 1st day of July, 2022, actually indebted to me for a sum of Rs. 31,71,243.38.
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
 - a. Copy of the Sanction Letter dated 19th May, 2018
 - b. Copy of the Loan Agreement Letter dated 22th May, 2018
 - c. Copy of the Statement of Accounts
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, as regards any mutual claim/counter claim etc.
5. I undertake to update my claim as and when the claim is satisfied, partly or fully, from any source in any manner, after the insolvency commencement date.
6. I am not a related party of the corporate debtor, as defined under section 5 (24) of the Code.
7. I am eligible to join committee of creditors by virtue of proviso to section 21 (2) of the Code.

Date: July 05, 2022
Place: Kolkata

For Arohan Financial Services Limited

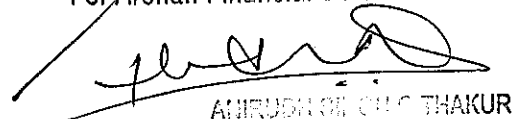

ANIRUDH SINGH G THAKUR
(Company Secretary)
Membership No.-A13210
(Signature of the claimant)

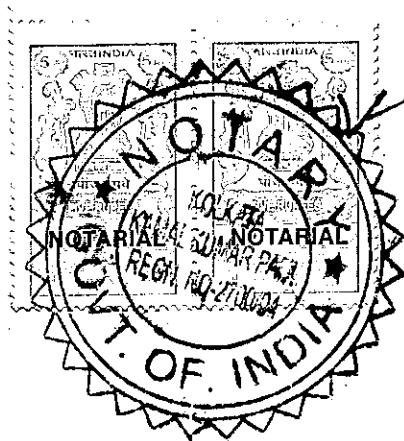
VERIFICATION

I, Anirudh Singh G. Thakur, Head- Legal, Compliance and Company Secretary, the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

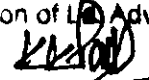
Verified at Kolkata on this 5th day of July, 2022

For Arohan Financial Services Limited


ANIRUDH SINGH G THAKUR
(Company Secretary)
Membership No.-A13210
(Signature of claimant)



Solemnly Affirmed & Declared Before
me on Identification of Ld. Advocate


KAMAL KUMAR PAUL, NOTARY
Govt of India, Regn No-2700/04

06 JUL 2022

